

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO. 3961  
TO BE ANSWERED ON 23.12.2015**

**EXTENSION OF HIGH COURT EXPRESS**

**†3961. SHRI DEVJI M. PATEL:**

**Will the Minister of RAILWAYS be pleased to state:**

**(a) whether the Government, in view of the problems of people of hundreds of villages of Raniwara, Bhinmal, Modra, Jalore, etc., is considering to extend High Court express running between Jaipur and Jodhpur to Raniwara railway station of Samdari-Bhildi division;**

**(b) if so, the details thereof;**

**(c) if not, the reasons therefor; and**

**(d) the scheme of the Government for directly linking all the railway stations of Jalore district (Raniwara, Bhinmal, Modra, Jalore) with Jaipur?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS**

**(SHRI MANOJ SINHA)**

**(a) to (c) No, Madam. Extension of 22477/22478 Jodhpur- Jaipur Express (daily) upto Raniwara is not feasible, at present, due to operational constraints, which includes non-availability of infrastructural facilities required for originating/ terminating of trains at Raniwara station.**

**(d) At present, there is no proposal to provide direct train services between Jaipur and Raniwara, Marwar Bhinmal, Modran and Jalor stations. However, passengers can avail the change-over facility at Jodhpur to reach their destinations.**

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